

SCHEDULE
Format for statistical data
(See Rule 3)

| Sl. No. | Name of the Court | No. of cases pending (on the 1 st day of the month of June, 2021) | No. of cases Instituted (during the month as per column 3) | Total cases pending in the court (on the last day of the month as per column 3) | No. of cases disposed (during the month as per column 3) | Average no. of days taken to decide the case |
|---------|-------------------------|--|--|---|--|--|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 1 | High Court of Jharkhand | 48 | -- | 48 | -- | |

Above report has been prepared on the basis of data available from the CIS.

Ullom
02/07/2021

12/07
06/07/2021

ISHARAN
02/07/2021
S-02/4